

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2345/2015

SYED WASIF HAIDER

Petitioner(s)

VERSUS

STATE OF U P & ORS.

Respondent(s)

(with office report)

Date : 14/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Prashant Bhushan, Adv.

For Respondent(s)

Mr. Amit Singh, Adv.

Mr. Adarsh Upadhyay, Adv.

Mr. Birendra Kumar Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The respondent No.1 has failed to file the counter affidavit within the period stipulated under the rules. The respondent Nos.2-4 have already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)
Registrar

SB